

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Petition No. 09/(MAH)/2016
CA No. :

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: M/s. Chanda J. Mukharjee
V/s.
M/s. Siemens Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Rushikesh H. Salkar	Advocate for petitioner	

ORDER

~~I. C. App.~~ No. 09/59/NCLT/MB/MAH/2016

The Petitioner is hereby directed to send notices to all Respondents and file proof of service before this Bench within 20 days hereof.

List this matter for final hearing on 28.02.2017

Sd/-

B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY
MEMBER (TECHNICAL).